GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3306 TO BE ANSWERED ON 15.03.2018

SKILL DEVELOPMENT PROGRAMMES

3306. SHRI RAVNEET SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has launched various programmes for skill development aimed towards development and skill enrichment of the rural population in particular and if so, the details thereof;
- (b) whether any third party, public or private institutions have been enlisted to help/test the effectiveness of training and skills imparted as a part of these programmes and if so, the details thereof;
- (c) whether any organisation has audited the effectiveness of the training and the training material and if so, the details thereof;
- (d) whether the Government has undertaken any action against those people who have been found to have not imparted the necessary skills; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a): Ministry is implementing two important skill development schemes for rural youth, Deen Dayal Upadhyaya Grameen KaushalyaYojana (DDU-GKY) and Skill development in Rural Self Employment Training Institute (RSETI), under National Rural Livelihoods Mission with a view to diversify livelihoods of rural poor households. Under DDU-GKY, candidates are skilled for wage employment, and under RSETI candidates are skilled for both self employment and wage employment. A total of 5.55 lakhs candidates have been trained under DDU-GKY since 2014-15 till January, 2018. In RSETIs, a total of 16,00,397 candidates have been trained since 2014-15 till January, 2018.

(b): The Ministry has got an assessment undertaken through independent Common Review Mission which has held that the schemes are necessary for skill development of rural youth to meet their aspirations.

(c): Ministry has not undertaken such an audit.

(d) & (e): DDU-GKY follows concurrent monitoring mechanism involving Central Technical Support Agencies (NIRD and NABCONS) and State Governments. The entire process of monitoring is regulated in terms of a Standard Operating Procedure notified by the Ministry. The quality of training is ensured through assessment and Certification of curriculum and candidates in terms of NCVT and SSC standards. Performance Review of Project Implementing Agencies (PIA) is also taken periodically with the support of Central Technical Support Agency (CTSAs) and State Rural Livelihood Mission (SRLMs) along with the Bi-monthly inspections/surprise inspections of the Training Centers for compliance with the Standard Operating Procedure (SOP). Action for defaults/violations is taken by concerned State Governments in terms of Standard Operating Procedures.

In the case of RSETIs, regular inspections are undertaken by NACER, and RSETIs graded. The fund release to RSETIs is based on grading.